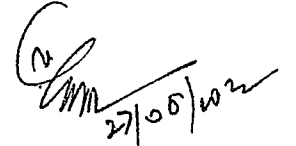


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

CIRCULAR

In continuation to this office circular bearing No.JOTP/RACC/Gaz./2022/22913-22964-C dated 22nd Augut, 2022, the Orientation Programme on Referral of Cases to ADR for all the Judicial Officers, Rouse Avenue Court Complex, New Delhi which was scheduled for today i.e. on 27.08.2022 in the post lunch session has been postponed and now **re-scheduled to be held on 30.08.2022 post lunch session from 02.00 p.m. to 05.00 p.m.** as per the module Annexure-A, at Conference Room, 1st Floor, Rouse Avenue Court Complex, New Delhi.

All the Judicial Officers, Rouse Avenue Court Complex, New Delhi are requested to attend the above said Orientation Programme on 30.08.2022 post lunch session from 02.00 p.m to 05.00 p.m.



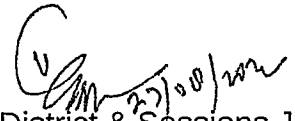
(VINAY KUMAR GUPTA)
Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No. JOTP/RACC/Gaz./2022/ 24044-24099-C

Dated : 27/08/2022

Copy forwarded for information and necessary action to :-

1. The Director (Administration)/Chairperson (Officiating), Delhi Judicial Academy, New Delhi.
2. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
3. The In-charge, Care Taking Branch, RACC to make necessary arrangements for conducting the above mentioned programme.
4. The Branch In-charge, Computer Branch, RACC, New Delhi.
5. The Web-site Committee, Tis Hazari Court, Delhi.
6. PS to the undersigned.



Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

ANNEXURE 'A'

MODULE

Programme name: Orientation programme on Referral of Cases to ADR

Date : 30.08.2022

Duration : 02.00 P.M – 05.00 P.M

Venue : Conference Room, 1st Floor,
Rouse Avenue Courts Complex, New Delhi.

Participants: : Judicial Officers, Rouse Avenue Courts Complex,
New Delhi.

Day	Session-I (02.00 P.M – 03.20 P.M)	Break (20 Minutes)	Sessions-II (03.40 P.M – 05.00 P.M)
30.08.2022 (Tuesday) From 02:00 pm to 05:00 pm	<ul style="list-style-type: none"> ▪ Understanding ADR ▪ Mediation Process. ▪ Role of a Judge Referral of cases During the process of Mediation ▪ Definition of Mediation and its components 		<ul style="list-style-type: none"> Role of a Judge in dealing with Mediation Settlements Writing of Settlements Challenges and way forward

** The resource person for the programme shall be Sh. Vinay Kumar Gupta, Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.*

VK